

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : IA(IBC)1292(CHE)/2021  
**PETITION NUMBER** : IBA/1325/2019  
**NAME OF THE APPLICANT** : Anand Educational Technical & Vocational  
Society  
**NAME OF THE RESPONDENT(S)** : Jayashree S Iyer (RP) M/s Cura Health  
Care Pvt Ltd  
**UNDER SECTION** : Sec 60(5) of IBC, 2016  
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**ORDER**

Ld. Counsel Ms. P.V. Preeja for the Applicant. Ld. Counsel Mr. B. Dhanaraj for the Respondent. Ld. Counsel Ms. Vidya for R2.

In this case a memo has been filed by the Monitoring committee Chairman vide Diary No.3178 dated 26.06.2024. Copy served to the Applicant. Applicant is directed to give reply within 2 weeks.

R2 is also permitted to file response, if any.

List the Application for hearing on **03.09.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

Sd/-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk